


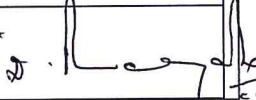
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)


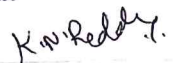
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.305/9/HDB/2018
NAME OF THE COMPANY	Madhucon Projects Ltd
NAME OF THE PETITIONER(S)	Shri Shrikrishna Rail Engineers Pvt Ltd
NAME OF THE RESPONDENT(S)	Madhucon Projects Ltd
UNDER SECTION	Sec 9 Of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CA. Sanjay Kumar Ruia	Chartered Accountant	casanjayruia@gmail.com 9322593264	
CA. D. Ranga Rao	Chartered Accountant	ranga_ca@rediffmail.com 9848025125	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. M. Rao	Advocate	ambadani@yahoo.co.in 9246505771	
K. Narasimha Reddy	Advocate	*** narasimha.***@gmail.com 9603276095	

Heard Shri Sanjay Kumar Ruia, along with Shri D. Ranga Rao, Ld. Chartered Accountants for the Petitioner and Shri A.M. Rao and Shri K. Narasimha Reddy, Ld. Counsels for the Respondent for some time.

The Ld. Counsel for the Respondent sought some more time to submit documents in support of their dispute. Post the matter on 12.02.2018.


Member (T)


Member (J)